

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2025-26/57 CO.DGBA.GBD.No.S168/31-12-011/2025-2026

June 16, 2025

All Agency Banks

Madam /Dear Sir,

Review of instructions issued vide Master Circular on Conduct of Government Business by Agency Banks - Payment of Agency Commission

Please refer to our <u>Master Circular on Conduct of Government Business by Agency Banks - Payment of Agency Commission dated April 01, 2025</u> related to claiming of agency commission.

2. The agency commission rates have been since reviewed and stands revised. Accordingly, paragraph 13 of the above-mentioned master circular may be read as follows:

Rates for agency commission:

13. As per agency bank agreement, RBI pays agency commission at rates determined by it. The rates applicable with effect from April 1, 2025 are as under:

Sr. No.		Type of Transaction	Unit	Revised Rate
a.	(i)	Receipts - Physical mode	Per transaction	₹40/-
	(ii)	Receipts - e-mode	Per transaction	₹12/-
b.		Pension Payments	Per transaction	₹80/-
c.		Payments other than Pension	Per ₹100 turnover	7 paise per ₹100

3. In addition to the above, it has been decided that agency commission may be paid on all payment transactions handled by the agency banks, except those which are prefunded or where some compensation is paid by the Governments to the agency banks. Accordingly, para 8 (c) of the abovementioned circular may be read as follows:

Payments which are pre-funded or where some compensation is paid by the Government concerned'

5. All other instructions of the said Master Circular remain unchanged.

Yours faithfully

(Subhash Chand) General Manager